

NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

COURT-II

(IB)-3208(ND)2019

CORAM:

**PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
28.02.2020**

**NAME OF THE COMPANY: M/s. Punjab National Bank V/s. M/s. Qutab
Mercantile Pvt. Ltd.**

UNDER SECTION 7 OF IBC, 2016

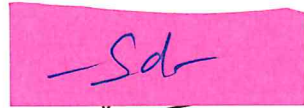
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present for the Petitioner	:	Mr. Megh, Mr. Rohit Anand Das Mr. Abhishek Jebaraj, Advocates.
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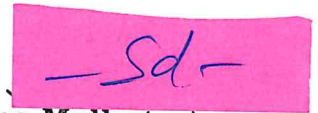
Present for the Respondent	:	Mr. Balvinder Ralhan, Adv.
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ORDER

Ld. Counsel for the Corporate Debtor submits that reply has been filed and a copy has been supplied. Be listed for arguments on 25th March 2020. Rejoinder, if any, be filed.



**(L.N. Gupta)
Member (T)**



**(Ina Malhotra)
Member (J)**